

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1038**

**TO BE ANSWERED ON THE 4TH DECEMBER, 2024/ AGRAHAYANA 13, 1946
(SAKA)**

100 DAYS LEAVE IN A YEAR TO PARAMILITARY/CAPF

1038 SHRI SHAKTISINH GOHIL:

Will the Minister of Home Affairs be pleased to state:

(a) whether, Government has announced that at least 100 days leave will be granted in a year to Paramilitary/CAPF personnel to stay with their family;

(b) whether there is any proposal for fresh survey in CISF for 60 days instead of 30 days Annual Leave;

(c) if so, the number of personnel who have availed 100 days leave, Force-wise as there are large numbers of suicide/fratricide cases in Paramilitary/CAPF?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The government has given due importance to overall well-being of personnel of Central Armed Police Forces. To this end, the Ministry has made constant efforts so that CAPF personnel spend 100 days in a year with the family in order that their life balance is enhanced.

(b): No such proposal has been made by CISF.

(c): Following number of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel (force-wise) have availed 100 days leave in a year from 2020 to till date:-

Force	Year					Total
	2020	2021	2022	2023	2024 (up to Oct-2024)	
CRPF	570	632	502	470	71	2245
BSF	6941	3978	3745	3774	3295	21733
ITBP	211	227	275	391	368	1472
SSB	1258	1084	1102	1449	1249	6142
CISF	1429	2119	1828	2234	1228	8838
AR	621	925	412	318	91	2367
Total	11030	8965	7864	8636	6302	42797
